

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.652
TO BE ANSWERED ON 20.11.2019**

ROB/RUB

†652. SHRI ASHOK KUMAR RAWAT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the traffic density of three level crossings, i.e., 247, 248 and 249 adjacent to Sandila railway station under the Misrikh Parliamentary Constituency in Uttar Pradesh State is more than one Lakh Vehicle Unit (LVU) and all these LC are eligible to be replaced with Rail Over Bridge (ROB);**
- (b) if so, the details thereof;**
- (c) whether the Railway Ministry has taken any steps so far for cost sharing and to stop level crossing with necessary consent to make a consensus for ROB at these places;**
- (d) if so, the details in this regard;**
- (e) whether requests have also been received from public representatives in this regard; and**
- (f) if so, the details thereof and the action taken in this direction?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.652 BY SHRI ASHOK KUMAR RAWAT TO BE ANSWERED IN LOK SABHA ON 20.11.2019 REGARDING ROB/RUB

(a) to (d): Yes, Sir. These Level Crossings (LCs) qualify for their replacement by Road over Bridge (ROB) on cost-sharing basis with State Government as traffic density is more than one lakh Traffic Vehicle Unit (TVU). Accordingly, State Government has been approached to submit the formal proposal for construction of ROB at these locations alongwith necessary consents for sharing of cost and closure of LC. Despite regular chasing from Zonal Railway at Chief Secretary level, no response has been received from State Government.

(e) & (f): Yes, Sir. However, Railway is not in a position to take any action in the absence of consent from State Government.
